

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2017 &
IA NO. 421 OF 2017**

Dated : 04th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TEAMEC Chlorates Ltd.

.... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Ananga Bhattacharya
Mr. Shourya Garg

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan
Mr. R.K. Sharma for R-1

Ms. Prerna Singh for R-2

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

As agreed by learned counsel for the parties, list the matter for hearing on **23.07.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk